

(b) whether Government propose to introduce it without further delay and if so, when?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The 80/220 scale of pay has been introduced in the Circle and Administrative Offices only. As the office of the Controller of Telegraph Stores is not an administrative office, the question of introducing this scale in that office does not arise. In the office of the Chief Controller of Telegraph Stores, Calcutta, the orders for reorganisation of the clerical cadres into Upper and Lower Divisions have been implemented. It has not been possible to implement the scheme in the Delhi Telephone District mainly due to the fact that the general question of introducing the scheme in all the Telephone Districts has been under consideration for sometime and has been decided only recently. Further the question of *inter se* seniority of the staff of Delhi Telephone District eligible for absorption in the Upper Division is also under consideration.

(b) The question does not arise in so far as the offices of the Controller of Telegraph Stores and Chief Controller of Telegraph Stores are concerned. Steps are being taken to implement it in the Delhi Telephone District as early as possible.

Shri Ramananda Das: May I know whether the C. T. S. and C.C.T.S, Calcutta, were formerly treated as administrative offices?

Shri Raj Bahadur: No, Sir, orders for re-organisation of the clerical cadre in the C.C.T.S. into upper and lower divisions have however already been passed.

Shri Ramananda Das: May I know whether it has been decided that it will be implemented on a joint seniority basis?

Shri Raj Bahadur: So far as a joint seniority cadre is concerned, it is still under consideration.

Shri B. S. Murthy: May I know whether the reduction of the scale of pay is in accordance with the Pay Commission's recommendations?

Shri Raj Bahadur: There is no question of reduction in pay. The step is in pursuance of those recommendations, as a matter of fact.

GANGA PILOT PROJECT

***828. Shri Madhao Reddi:** Will the Minister of Transport be pleased to refer to the answer given to starred question No. 851 on the 11th December, 1953 regarding pilot project for the Ganga and Ghogra rivers and state:

(a) what progress has been made in the matter; and

(b) whether the work of making out the designs and the drawings of the barges and tugs has been completed?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The designs and drawings are under preparation.

Shri Madhao Reddi: May I know whether any survey has been conducted to find out whether there is any possibility of developing inland water transport in the rivers other than these two rivers?

Shri Alagesan: It was with reference to the Ganga and Ghogra that the survey was made.

Shri Madhao Reddi: May I know whether the U.N. expert Mr. Surie, has accepted the responsibility of doing the preliminary job?

Shri Alagesan: It was he who went round and conducted the survey, and also made this recommendation. We are taking steps in accordance with his recommendations.

Dr. Ram Subhag Singh: This survey was made quite a long time ago. May I know whether the report of the survey has been submitted to Government, and whether Government has taken any decision on it?

Shri Alagesan: That was what I said just now. These recommendations have been received and we are taking steps in accordance with them.

KOREA COAL FIELDS (HOSPITAL)

*829. **Shri K. C. Sodhia:** (a) Will the Minister of Labour be pleased to state whether land has been acquired and plans approved for the construction of a hospital and child welfare centre at the Korea coal fields in Madhya Pradesh?

(b) What is the estimated recurring and non-recurring expenditure?

(c) When is the construction likely to begin?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) No, but a site has been provisionally selected.

(b) Estimates have not yet been prepared.

(c) This will take some time as certain preparatory work has yet to be done.

Shri K. C. Sodhia: What is the present arrangement?

Shri M. V. Krishnappa: The Government hospital is looking after the welfare of these people.

Shri K. C. Sodhia: Is there any advisory Committee attached to the sanctioning authority?

Shri M. V. Krishnappa: Yes, Sir, the Regional Coal-mine Labour Welfare Fund Committee is attached to the sanctioning authority.

Shri K. C. Sodhia: When was the scheme sanctioned?

Shri M. V. Krishnappa: The scheme was initiated somewhere in 1951, but on account of some disputes regarding the selection of sites in the coal-field area, the scheme has been delayed.

Shri T. B. Vittal Rao: How far is the hospital situated from the mines?

Shri M. V. Krishnappa: It is near the railway collieries.

GUNTUR RAILWAY STATION

*830. **Shri C. R. Chowdary:** Will the Minister of Railways be pleased to state:

(a) whether the Municipal Council, Guntur, have agreed to the terms proposed by Government for the widening of the sub-ways near the East cabin of the Guntur Railway Station; and

(b) if so, when the work is expected to commence?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) The Guntur Municipality has deposited the charges for preparation of plans and estimate and the work will be commenced soon after their acceptance to their share of the cost is received.

Shri C. R. Chowdary: What is the share of the cost of the Municipality?

Shri Alagesan: After the estimates are prepared they will be informed of their share of the cost.

Shri Nanadas: In view of the fact that the Andhra Assembly has decided to locate the Andhra High Court in Guntur, may I know, Sir, what steps Government are taking to improve the Guntur station and its surroundings?

Shri Alagesan: Anything with reference to Andhra we have to wait and see, Sir.

RAILWAY BOOKING OFFICES

*831. **Shri Vallatharas:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the complaints that booking offices are not opened in time and the balance of money after purchase of ticket is not returned by the booking clerks to the purchasers; and

(b) what action is taken on these complaints?